

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 505/252/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.07.2018**

NAME OF THE COMPANY: M/s. Coronation Constructions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252(1)

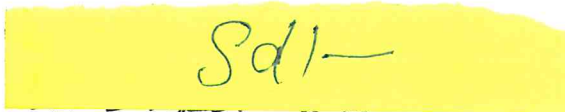
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: Mr. Manoj Kumar Garg, Advocate

For the Respondent: None

ORDER

Ld. Counsel prays for some time to file additional documents. Let the same be filed. To come up on 30th July, 2018.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**